## GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:3269 ANSWERED ON:04.08.2017 Purchase of Ammunition and Armaments P. Shri Nagarajan;Raajhaa Shri Anwhar

## Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has decided to empower financial powers to the Army to buy ammunition, spares and armaments during emergency times; and
- (b) if so, the details thereof and the reasons therefor?

## **Answer**

MINISTER OF STATE (DR. SUBHASH BHAMRE) IN THE MINISTRY OF DEFENCE ????? ????? ?????? (??. ????? ?????)

(a) & (b): Financial powers for procurement of ammunition, spares and armaments etc. have been delegated to the Army so as to enable them to maintain military preparedness at all times. Financial powers delegated to Army also cater to meeting any emergent requirement. The powers are reviewed from time to time and are modified as per assessed requirement which is a continuous process.

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